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title: Papers laid on the Table of the House by Ministers/members.

HON. SPEAKER: Now, Papers to be laid on the Table.

Shri Rao Inderjit Singh.

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING, AND MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (RAO INDERJIT SINGH): Madam, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under Section 102 of the Metro Railways (Operation and Maintenance) Act, 2002:-

(1) The Delhi Metro Rail (Procedure to be followed by Claims Commissioner and Amount of Compensation paid in case of Death and Injuries due to Accidents) Rules, 2007 published in Notification No. G.S.R.353(E) published in Gazette of India dated 13th April, 2017.

(2) The Delhi Metro Rail (Procedure for Investigation of Misbehaviour or incapacity of Claims Commissioner) Rules, 2007 published in Notification No. G.S.R. 354(E) published in Gazette of India dated 13th April, 2017.

[Placed in Library, See No. LT 7178/16/17]

...(Interruptions)

उत्तर पूर्वी क्षेत्र विकास मंत्रालय के राज्य मंत्री, प्रधान मंत्री कार्यालय में राज्य मंत्री, कर्मिक, लोक शिवालय और पेंशन मंत्रालय में राज्य मंत्री, परमाणु ऊर्जा विभाग में राज्य मंत्री तथा अंतरिक्ष विभाग में राज्य मंत्री (डॉ. जितेन्द्र सिंह) : अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ -

(1) अखिल भारतीय सेवा अधिनियम, 1951 की धारा 3 की उप-धारा (2) के अंतर्गत अखिल भारतीय सेवा (निष्पादन मूल्यांकन रिपोर्ट) संशोधन नियम, 2017 जो 16 जून, 2017 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 596(अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7179/16/17]

(2) संविधान के अनुच्छेद 320 के खंड (5) के अंतर्गत संघ लोक सेवा आयोग (परामर्श से छूट) संशोधन विनियम, 2017 जो 26 मई, 2017 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 519(अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7180/16/17]

â€¦(व्यवधान)

विदेश मंत्रालय में राज्य मंत्री (जनरल विजय कुमार सिंह) (सेवानिवृत्त) : अध्यक्ष महोदया, मैं आपकी अनुमति से विश्व मामलों से संबंधित भारतीय परिषद अधिनियम, 2001 की धारा 27 के अंतर्गत विश्व मामलों से संबंधित भारतीय परिषद, भर्ती विनियम, 2017, जो 25 अप्रैल, 2017 के भारत के राजपत्र में अधिसूचना सं. एफ.सं. आईसीडब्ल्यूए/एडिमन/551/24/2012 में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

[Placed in Library, See No. LT 7181/16/17]

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): Madam, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Hassan Mangalore Rail Development Company Limited, Bangalore, for the years 2006-2007 to 2012-2013.

(ii) Annual Report of the Hassan Mangalore Rail Development Company Limited, Bangalore, for the years 2006-2007 to 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 7182/16/17]

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES (SHRI Y.S. CHOWDARY): Madam, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) issued under sub-section (1) of Section 28 of the Academy of Scientific and Innovative Research Act, 2011:-

- (i) The Academy of Scientific and Innovative Research Statutes, 2017 published in Notification No. S.O.1153(E) in Gazette of India dated 11th April, 2017.
- (ii) The Academy of Scientific and Innovative Research Ordinances 2017 published in Notification No. G.S.R.345(E) in Gazette of India dated 11th April, 2017.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 7183/16/17]

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTR OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE (RETD.)): Madam, I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the National Film Development Corporation Limited and the Ministry of Information and Broadcasting for the year 2017-2018.

[Placed in Library, See No. LT 7184/16/17]

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE AND MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI P.P. CHAUDHARY): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Law Institute, New Delhi, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Law Institute, New Delhi, for the year 2015-2016.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 7185/16/17]

(3) A copy each of the following Reports (Hindi and English versions) of the Law Commission of India:-

- (1) Report No. 264 -- The Criminal Law (Amendment) Bill, 2017 (Provisions dealing with Food Adulteration) - January, 2017.

[Placed in Library, See No. LT 7186/16/17]

- (2) Report No. 265 -- Prospects of Exempting Income arising out of Maintenance Money of 'Minor' - March, 2017.

[Placed in Library, See No. LT 7187/16/17]

...(Interruptions)
